

Annexure-2

Name of the corporate debtor: Trichy Thanjavur Expressways Limited ; Date of commencement of CIRP: 22nd August 2023 ; List of creditors as on: 06th February 2024

List of Operational Creditors (Other than Workmen, employees and Statutory Authorities)

S.No.	Name of the Creditor	Details of Claims received		Details of Claims Admitted						Amount in Rs.				
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party	% of voting share in CoC	Amount of contingent claim	Amount of mutual dues that may be set off	Amount of Claim not admitted	Amount of Claims under verification	Security Interest
1	IDBI Trusteeship Services Limited	08-Sep-23	7,08,000	5,31,000	UnSecured	0	0	No	Nil	0	0	1,77,000	0	Nil
2	National Highway Authority of India	10-Oct-23	5,00,00,00,000	4,96,27,39,402	Unsecured	0	0	No	Nil	0	0	5,49,75,427	0	Nil
Total			5,00,07,08,000	4,96,32,70,402								5,51,52,427	0	

Note:

Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification, the admitted claim may undergo change

